

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00409/2019

DATED THIS THE 03rd DAY OF JUNE, 2019

HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER

HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

Tek Chand
Aged: 59 years
S/o Shri Ishwar Singh
working as Deputy Director (implementation)
O/o Regional Implementation (South)
5th Floor, Kendriya Sadan
Koramangala
Bengaluru-560 034.

...Applicant

(By Advocate Sri Ranganatha S. Jois)

Vs.

1. The Union of India
represented Secretary
Department of Official Language
Ministry of Home Affairs
NDCC Second
(New Delhi City Centre) Bhavan
'B' Wing, 4th Floor
Jayasingh Road
New Delhi-110 011.

2. The Director
Department of Official Language
Ministry of Home Affairs
NDCC Second
(New Delhi City Centre) Bhavan
'B' Wing, 4th Floor
Jayasingh Road
New Delhi-110 011.

....Respondents

(By Advocate Shri M.Vasudeva Rao)

O R D E R (ORAL)(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.))

Applicant files a memo indicating that he retires from service. Therefore, the OA has become infructuous. The OA is dismissed as infructuous. But then since he claims other elements of benefits also, we grant him liberty.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ps/

Annexures referred to by the applicant in OA.No.170/00409/2019

Annexure-A1: Copy of the order dtd.19.12.2018 along with translation copy

Annexure-A2: Copy of the order dtd.31.1.2019 along with translation copy

Annexure-A3: Copy of the order dtd.1.11.2018 along with translation copy

Annexure-A4: Copy of the order dtd.31.8.2018 along with translation copy

Annexure-A5: Copy of the informed by letter dtd.7/13.3.2019 that one Sri Jayaprakash Kadam along with translation copy

Annexure-A6: Copy of the letter dtd.16.7.2018 along with translation copy

Annexure-A7: Copy of the order dtd.19.2.2019 along with translation copy

Annexures with reply statement:

Annexure-R1: Copy of the order dtd.5.4.2016

Annexure-R2: Copy of the order dtd.16.7.2018

Annexure-R3: Copy of the order dtd.31.8.2018

Annexure-R4: Copy of the order dtd.20.12.2018

Annexure-R5: Copy of the order dtd.19.2.2019

Annexure-R6: Copy of the order dtd.4.1.2019

Annexure-R7: Copy of the representation dtd.19.12.2018

Annexure-R8: Copy of the reply dtd.19.2.2019

Annexure-R9: Copy of the OM dtd.17.6.2010

Annexure-R10: Copy of the OM dtd.16.5.2013
